

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3740
ANSWERED ON 22ND DECEMBER, 2015

PULSES PROCESSING UNITS

3740. DR. RAVINDRA BABU:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to provide special financial assistance to set up small pulses processing units in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to decentralize implementation of schemes relating to food processing; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) to (d): During 12th Plan, Ministry of Food Processing Industries had launched a Centrally Sponsored Scheme - National Mission on Food Processing (NMFP), and the same was implemented through States/UT Governments w.e.f. 1.4.2012. Under the scheme, financial assistance has been provided to eligible food processing industries including small pulses processing units with the pattern of assistance at the rate - 25% of the cost of Plant & machinery and technical civil works, subject to a maximum of Rs. 50 lakhs in general areas; 33.33% of the cost of Plant & machinery and technical civil works, subject to a maximum of Rs. 75 lakhs in difficult areas (i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Andaman & Nicobar Islands and Lakshadweep) and Integrated Tribal Development Project (ITDP) areas; and 50% of the cost of Plant & machinery and technical civil works, subject to a maximum of Rs.100 lakhs for North Eastern States including Sikkim. The State-wise details of financial assistance provided to food processing industries including small pulses processing units in the country during the last three years and the current year under the scheme is at **Annexure I**.

Now, the such scheme has been delinked from the Central Government support with effect from 01.04.2015 in view of increased resource allocation to States resulting from the recommendations of 14th Finance Commission and presently, the scheme is at the disposal of State Governments has been classified in the optional list. However, in case of UT Governments, the above scheme has not been delinked from the Central Government support and is functioning with the following relevant components:

- i). Scheme for Technology Up-gradation / Establishment / Modernization of Food Processing Industries.
- ii). Scheme for Creating Primary Processing Centres/ Collection Centres in Rural Areas.
- iii). Old Food Parks.

Apart from the above, the Ministry is also providing financial assistance to various Food Processing Units including small pulses processing units, as a part of the committed/spillover liabilities of 11th Plan under the Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries. The state wise details of financial assistance provided to food processing industries including small pulses processing units in the country under this scheme (TUS) is enclosed as **Annexure II**.

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.3740 FOR ANSWER ON 22ND DECEMBER, 2015 REGARDING PULSES PROCESSING UNIT.

Statement indicating details of financial assistance to Food Processing Industries including Pulses Processing Units under the scheme of Technology Upgradation/Establishment/ Modernization of Food Processing Industries towards 11th Plan Scheme committed liabilities.

S.No.	State	2012-13		2013-14		2014-15		2015-16	
		Nos.	Amount in Cr.	Nos.	Amount in Cr.	Nos.	Amount in Cr.	as on dated (03.12.2015) Rs. In Crore	
								Nos.	Amount
1	Andhra Pradesh	225	43.45	145	29.4	144	25.85	35	6.5
2	Assam	18	3.76	01	2.14	2	0.40	1	0.03
3	Bihar	2	0.36	2	0.27	6	0.72	3	0.59
4	Chandigarh	0	0.00	2	0.33	1	0.08	0	0.00
5	Chhattisgarh	149	17.54	68	8.01	57	6.91	22	2.48
6	Delhi	2	0.5	6	1.18	2	0.5	1	0.25
7	Daman & Diu					1	0.25	1	0.25
8	Goa	1	0.19	5	0.93	6	1.05	1	0.07
9	Gujarat	52	8.34	80	14.31	70	11.75	53	9.63
10	Haryana	88	11.58	34	5.66	27	5.12	27	5.7
11	Himachal Pradesh	5	1.33	10	2.6	11	2.52	8	2.02
12	Jammu & Kashmir	2	0.16	3	0.55	3	0.48	7	1.8
13	Jharkhand	6	1.24	2	0.38	5	1.18	3	0.67
14	Karnataka	78	12.19	68	8.4	74	10.84	46	7.35
15	Kerala	14	2.44	43	7.4	21	3.55	17	2.42
16	Madhya Pradesh	31	4.27	30	4.05	23	3.57	17	3.25
17	Maharashtra	136	18.35	171	24.17	144	21.01	93	14.19
18	Manipur	21	4.67	36	7.93	0	0.00	0	0.00
19	Meghalaya	1	0.5	3	0.72	1	0.38	0	0.00
20	Mizoram	0	0.00	0.00	0.00	0	0.00	0	0.00
21	Nagaland	2	0.14	1	0.8	0	0.00	0	0.00
22	Odisha	15	2.59	5	0.73	14	2.59	6	1.13
23	Puducherry	6	1.50	1	0.25	0	0.00	0	0.00
24	Punjab	231	24.45	83	9.49	42	4.68	24	3.06
25	Rajasthan	44	6.71	50	5.45	76	12.42	77	14.35
26	Tamil Nadu	46	7.23	58	9.97	62	11.69	24	5.2
27	Tripura	0	0.00	0	0.00	0	0.00	0	0.00
28	Uttar Pradesh	38	5.97	59	10.58	64	10.96	30	5.93
29	Uttarakhand	7	1.72	7	2.25	6	1.56	4	0.96
30	West Bengal	6	1.39	18	3.9	27	4.67	16	3.95
	Total	1226	182.12	1000	161.13	889	144.73	516	91.98

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.3740 FOR ANSWER ON 22nd DECEMBER, 2015 REGARDING PULSES PROCESSING UNIT.

Statement indicating details of financial assistance to Food Processing Industries including Pulses Processing Units under NMFP scheme of Technology Upgradation/Establishment/ Modernization of Food Processing Industries.

(Rs. in crore)

Sl. No.	State Name	2012-13			2013-14			2014-15		
		No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released
1	ANDAMAN AND NICOBAR ISLANDS	3	0.61	0.61	0	0	0	0	0	0
2	ANDHRA PRADESH	6	2.38	2.38	0	0	0	0	0	0
3	ARUNACHAL PRADESH	7	1.51	1.51	3	1.00	0.81	0	0	0
4	ASSAM	8	2.61	1.76	19	1.56	0.57	4	0.25	0
5	BIHAR	3	0.58	0.13	0	0	0	0	0	0
6	CHANDIGARH	0	0	0	0	0	0	0	0	0
7	CHHATTISGARH	2	1.00	0.75	0	0	0	9	3.50	2.25
8	DADRA AND NAGAR HAVELI	0	0	0	0	0	0	0	0	0
9	DAMAN AND DIU	0	0	0	0	0	0	0	0	0
10	DELHI	0	0	0	0	0	0	0	0	0
11	GOA	0	0	0	0	0	0	0	0	0
12	GUJARAT	51	18.56	14.09	23	8.94	3.58	1	0.50	0
13	HARYANA	9	3.87	3.72	4	1.78	1.78	9	4.14	3.05
14	HIMACHAL PRADESH	5	1.35	0.85	12	4.59	3.26	4	1.35	0.62
15	JAMMU AND KASHMIR	10	4.54	3.68	4	1.71	0.84	8	3.10	0.60
16	JHARKHAND	0	0	0	0	0	0	0	0	0
17	KARNATAKA	36	13.92	13.80	14	4.71	4.47	14	4.48	2.24
18	KERALA	7	2.59	2.52	14	5.88	4.82	2	1.00	0.38
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	20	6.26	5.83	23	8.56	7.96	0	0	0
21	MAHARASHTRA	58	19.75	17.89	27	8.29	4.14	4	1.07	0.54
22	MANIPUR	37	2.08	1.11	0	0	0	0	0	0
23	MEGHALAYA	3	0.35	0.35	9	2.24	0.52	1	0.30	0.15
24	MIZORAM	2	0.35	0.35	2	0.40	0.15	7	1.16	0.69
25	NAGALAND	7	0.89	0.89	0	0	0	0	0	0
26	ODISHA	11	4.50	4.35	12	4.64	4.26	9	2.33	1.83
27	PUDUCHERRY	3	1.41	1.41	0	0	0	0	0	0
28	PUNJAB	3	1.27	0.99	5	0.89	0.56	1	0.50	0.50
29	RAJASTHAN	9	3.23	2.73	39	14.17	14.17	31	11.91	11.91
30	SIKKIM	0	0	0	0	0	0	1	1.00	0.20
31	TAMIL NADU	5	1.75	0.87	0	0	0	0	0	0
32	TELANGANA	3	1.00	0.25	0	0	0	0	0	0
33	TRIPURA	1	0.75	0.75	1	0.99	0.99	1	1.00	0.50
34	UTTAR PRADESH	39	15.13	12.71	7	0.61	0	0	0	0
35	UTTARAKHAND	4	1.35	0.12	1	0.75	0.75	0	0	0
36	WEST BENGAL	10	3.95	3.95	36	16.26	12.71	21	9.57	2.48
	Total:	362	117.54	100.35	255	87.97	66.34	127	47.16	27.94

(Source: Data entered by State / UT Governments in NMFP MIS portal)

Note: Govt. of India has de-linked CSS-NMFP from Central Government support w.e.f. 01.04.2015.